

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 23<sup>rd</sup> July, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 419/2018</b> (Earlier O. A. No.40/2015 (CZB))	Y. N. Pandey Vs. The Collector, Jagdalpur & Ors.	Mr. Nishant Awana, Adv. for Applicant  Mr. Rohit Sharma, Adv. for R-2 Mr. Gaurav Choudhary, Adv. for R-4 Ms. Shashi Juneja, Adv. for State of Chhattisgarh Mr. Nishant Awana, Adv. for R-5 Mr. Abhishek Atrey, Adv. for MoEF
<b>AFTER NOTICE</b>			
2.	Appeal No. 78/2018 (M.A. No. 816/2018 & M.A. No. 817/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF
3.	Appeal No. 79/2018 (M.A. No. 821/2018 & M.A. No. 822/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Divya Prakash Pande, Adv. for MoEF
4.	Original Application No. 300/2018	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Mr. Rajul Shrivastav, Adv. for Applicant  Mr. Ajay Marwah, Adv. for State of HP Mr. Archit Upadhyay, Adv. for R-5 Mr. Divya Prakash Pandey, Adv. for HPPCB Ms. Deep Shikha Bharti, Adv.
5.	Original Application No. 393/2018 (M.A. No. 911/2018)	M/s Hotel Shivalik Retreat Vs. State of Himachal Pradesh & Ors.	Ms. Geeta Luthra, Sr. Adv. with Mr. Altamish Siddiki, Adv. for Applicant  Mr. Manish Kumar, Adv. for R-1 Mr. Divya Prakash Pandey, Adv. for R-3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Aditya Dhawan, Adv.
6.	Original Application No. 320/2018	Rajat Rai Khatri Vs. Govt. of NCT of Delhi & Ors.	Mr. Abhimanyu Gupta, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Tarunvir Singh Khehar, Adv.
7.	Original Application No. 382/2018 (M.A. No. 873/2018)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Adv. for Applicant  Mr. Rakesh Mahajan, Adv. for MoEF
8.	Original Application No. 433/2018 (M.A. No. 1009/2018)	Sisar-Sikang Preservation Committee Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Dhruv Pal, Adv. for MoEF

**FOR COMPLETION OF PLEADINGS**

9.	<b>Execution Application No. 47/2017 IN</b> O. A. No. 710/2017	Shailesh Singh Vs. Sheela Hospital & Trauma Centre & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mr. Alok Krishan Agarwal, Adv. for R-1 Mr. Kamal Kumar, Adv. for R-2 Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Attin Shankar Rastogi, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pradeep Misra, Adv. Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Sharad Chauhan, Adv. Mr. Mukesh Verma, Adv. for UEPPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Tarunvir Singh Khehar, Adv. for Delhi Police Mr. Kamaljeet Singh, AAG for State of Punjab Mr. Naginder Benpal, Adv. for PPCB
10.	Original Application No. 546/2017	Satyapal & Ors. Vs. Ministry of Environment and Forest and Climate Change & Ors.	Mr. Anurag Ojha, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. V. K. Shukla, Adv.
11.	Appeal No. 60/2018 (M.A. No. 635/2018)	G. Sundarrajan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Satyalipsu Ray, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for TNPCB Ms. Sakshi Popli, Adv. for SEIAA
12.	Original Application No. 84/2018 (M.A. No. 466/2018 & M.A. No. 680/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB M. Vishwajit Singh, Adv. for R-4 Mr. Sandeep Thukral, Adv. for R-5 Mr. Raman Yadav, Adv. for GDA Mr. K. K. Malhotra, Adv. for R-6 Mr. Sudhir K. Makkar, Sr. Adv. with Ms. Saumya Gupta, Adv. for R-7 Mr. Atif Suhrawardy, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Kunal Kher, Adv.
13.	Original Application No. 124/2018	Haidar Ali Vs. Union of India & Ors.	Mr. Braham Singh & Mr. Rohit Vidhudi Adv. for Applicant  Mr. Tarunvir Singh, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Raja Chatterjee, Adv. Mr. P. Venkat Reddy, Adv. Mr. Abhinav Mukerji, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Devraj Ashok, Adv. for State of Karnataka
14.	Original Application No. 394/2018 (M.A. No. 915/2018)	Shalini Tyagi Vs. The Govt. of NCT Delhi & Ors.	Mr. Rahul Mohod, Adv. for Applicant  Mr. Balendu Shekhar, Adv. Mr. Tarunvir Singh Khehar, Adv.

15.	<b>M.A. No. 775/2018 IN</b> Original Application No. 172/2016 (EZ)	Sajay Laloo  Vs. State of Meghalaya & Ors.	Mr. Shaurya Sahay, Adv. for Applicant  Mr. Ranjan Mukherjee, Adv. for State of Meghalaya Dr. B. P. Todi, Sr. Adv. with Ms. Pooja Agarwal, Adv. for R-1 & 4 Dr. Ankit Todi, Adv. for R-2, 3 & 5 Mr. Rajkumar, Adv. for CPCB Mr. L. D. Chowdhary, Adv.
<b>FOR HEARING</b>			
16.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors.  Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant  Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Vishwendra Verma, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB
17.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem  Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv., for R-1 Mr. Ankit Verma, Adv. for State of U.P. Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Rajkumar, Adv. for CPCB
18.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari, Adv. for R-3 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Varun Thakur, Adv. for NMCG
19.	<b>Execution Application</b> <b>No. 08/2016</b> (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Varun Thakur, Adv. for NMCG Ms. Deep Shikha Bharati, Adv. for UP

20.	Original Application No. 73/2016 (M.A. No. 413/2016, M.A. No. 763/2016, M.A. No. 528/2017 & M.A. No. 959/2017)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Sumit Pushkarna, Adv. for DJB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.
21.	Original Application No. 148/2017	Abhinav Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Raman Yadav, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1, 4 to 6 Mr. C. K. Raj, Adv. for R-3
22.	<b>Original Application No. 215/2018</b> (M.A. No. 813/2018) (Earlier O. A. No. 124/2016 (EZ))	R. K. Singh Vs. Department of Road Construction & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Ms. Priyanka Sinha, Adv. for R-1 to 4 Mr. Rahul Pratap, Adv. for MoEF Mr. Animesh Kumar, Adv. for R-6
23.	Original Application No. 33 (T <sub>HC</sub> )/2014 (CWP No. 8923/2012) (M.A. No. 1415/2017)	Gautam Chand Chopra Vs. State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Advs. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R - 5 Mr. Balendu Shekhar, Adv.
24.	Original Application No. 202/2016 (M.A. No. 381/2016) <b>(PH)</b>	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
25.	<b>Review Application No. 21/2017 IN</b> M.A. No. 547/2017 IN Original Application No. 202/2016	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
26.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R - 8 Mr. Vikas Balia, Adv. for R - 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
27.	<b>Review Application No. 25/2017 IN</b> M.A. No. 1230/2016 IN O.A. No. 34/2014 (T <sub>HC</sub> )	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant

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